- (iii) Circulation of a Manual on Artificial Recharge of ground water to the States/Union Territories to enable them to formulate area specific artificial recharge schemes to check the declining trend in ground water levels.
- (iv) Implementation of Central Sector Scheme on "Studies on Recharge to Ground Water" on pilot basis.
- (v) Preparation of a perspective Plan and Possibility of recharging Ground water by utilising surplus monsoon runoff in the country.
- (vi) Ground Water Recharge measures undertaken by State Governments and NGOs.
- (vii) Promoting of Roof Top Harvesting through Watershed Management programme and Artificial Recharge programme.
- (viii) Regulation of Rainwater Harvesting.

## Involvement of NGOs in Food for Work scheme

- 5216. SHRIMATI S.G. INDIRA: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether it is a fact that NGOs are being involved in the Food for Work scheme in rural areas; and
  - (b) if so, details thereof?

THE MINISTER OF RURAL DEVELOPMENT (SHRI M. VENKAIAH NAIDU): (a) No, Sir.

(b) Does not arise.

## Using services of NGO's for social mobilization in SGSY scheme

- 5217. MISS MABEL REBELLO: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether there is provision in the SGSY scheme for using services of good NGOs for social mobilization;

- (b) the NGO's who are engaged in the work in Jharkhand, Chhattisgarh and Madhya Pradesh, district-wise details thereof; and
- (c) how many Self Help Groups and in which districts of Jharkhand, Chhattisgarh and Madhya Pradesh are being formed by the NGO under SGSY?

THE MINISTER OF RURAL DEVELOPMENT (SHRI M. VENKAIAH NAIDU): (a) Yes, Sir. The emphasis under the Swarnjayanti Gram Swarozgar Yojana (SGSY) is on Group approach by organizing the rural poor into Self Helf Groups (SHGs) through the process of social mobilization. The group formation and development is not a spontaneous process and it has to be induced by invovling facilitator working closely with the communities at grass roots level. The facilitator may or may not be an officials. The NGOs could work as facilitator. The Guideline provides for involvement of NGOs or Community Based Organisations in the task of initiating and sustaining the group development process.

(b) and (c) The information in regard to the NGOs involved for social mobilization and number of Self Help Groups (SHGs) formed in the State/UTs is not monitored by the Ministry. However, District-wise number of Self Help Groups (SHGs) formed since inception {i.e. 1.4.1999}) of the Scheme upto February, 2002 in the States of Jharkhand, Chhattisgarh and Madhya Pradesh are contained in Statement.

Statement

District-wise SHGs formed since inception upto Feb., 02

SI. No.	District	rict No. of SHGs formed since inception (1.4.1999)	
1	2	3	
Chhattisgarh		3726	
1.	Baster	1175	
2.	Bilaspur	2015	
3.	Dantewada		

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1	2		3
4.	Dhamtari		931
5.	Durg		1543
6.	Janjgir-Champa		1360
7.	Jashpur		1857
8.	Kanker		1363
9.	Kawardha		727
10.	Korba		1365
11.	Koriya		727
12.	Mahasamund		959
13.	Raigarh		1368
14.	Raipur		2390
15.	Rajnandgaon		1630
16.	Surguja		2874
		TOTAL:	26010
Jhark	hand		
1.	Bokaro		75
2.	Chatra		95
3.	Deogarh		162
4.	Dhanbad		285
5.	Dumka		611
6.	East Singhbhum		347
7.	Garhwa		130
8.	Giridh		296
9.	Godda		471
10.	Gumla		107

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1	2		3
11.	Hazaribagh		258
12.	Jamtara		59
13.	Kodarma		166
14.	Latehar		146
15.	Lohardaga		65
16.	Pakur		143
17.	Palamau		71
18.	Ranchi		1372
19.	Sahebganj		63
20.	Saraikela		170
21.	Simdega		257
22.	West Bengal		141
		TOTAL:	5490
Madh	ya Pradesh		
1.	Balaghat		2295
2.	Barwani		2173
3.	Betul		2033
4.	Bhind		2512
5.	Bhopal		969
6.	Chhattarpur		1495
7.	Chhindwara		2045
8.	Damoah		2780
9.	Datia		689
10.	Dewas		1777

1	2	3
11.	Dhar	4078
12.	Dindori	1200
13.	Guna	1714
14.	Gwalior	1544
15.	Harda	866
16.	Hoshangabad	2083
17.	Indore	2888
18.	Jabalpur	1816
19.	Jhabua	4041
20.	Katni	1031
21.	Khandwa (East Nimar)	3286
22.	Khargaon	2902
23.	Mandala	3483
24.	Mandshore	1091
25.	Moraina	1845
26.	Narsinghpur	1075
27.	Neemuch	707
28.	Panna	2061
29.	Rajgarh	2192
30.	Raisen	4295
31.	Ratlam	2875
32.	Rewa	2468
33.	Sagar	1366
34.	Satana	1901
35.	Senore	1805
36.	Seoni	2062

1	2		3
37.	Sheopur		585
38.	Shahadol		6313
39.	Shajapur		3331
40.	Shivapuri		618
41.	Sidhi		2180
42.	Tikamgarh		1159
43.	Ujjain		2008
44.	Umeria		5145
45.	Vidisha		1806
		TOTAL:	93958

## Implementation of TDET Scheme Regarding Barren Land in Andhra Pradesh

5218. R. DASARI NARAYANA RAO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government are implementing the Technology Development Extension and Training (TDET) scheme in Andhra Pradesh in respect of barren land of the State;
  - (b) if so, the details thereof; and
- (c) the results achieved under TDET in the State during the last three years, year-wise and district-wise?

THE MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL): (a) to (c) Yes, Sir. The Department of Land Resources is implementing the Technology Development Extension and Training (TDET) Scheme to develop and operationalize suitable cost effective and proven technologies for the reclamation of various categories of wastelands. During the last three years, four projects have been sanctioned under the Scheme in Andhra Pradesh. Details of the projects sanctioned are given in the Statement enclosed.